

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. 11/645 /2006 - EX[DB]

Date 29/09/2009

Assistant Registrar
C.E.S.T.A.T New Delhi

To :
A.K. SPINTEX LTD.
14,K.M.STONE CHITTOR ROAD BHILWARA
RAJASTHAN
A.K. SPINTEX LTD.

Appellant

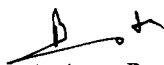
Vs
Respondent

C.C.E. JAIPUR II

2009 EX[DB] dated 17-9-09

I am directed to transmit herewith a certified copy of Final order No. 721/

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. JAIPUR II

N.C.R.BUILDING, STATUE CIRCLE, "C" SCHEME, JAIPUR 302005.

2. Adv. / Consult MS. ASMITA NAIK, C/O
MR.V K AGGARWAL

B-82, LAJPAT NAGAR, PART-2, NEW DELHI-110024

3 C.D.R

~~1.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

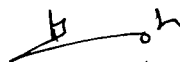
13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file


Assistant Registrar
(Excise Appeal Branch)

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R.K.Puram, New Delhi-110066.
Principal Bench, New Delhi.

E/645/06

**(Arising out of Order-in-Appeal No.897(HKS)CE/JPR-II/2005
dt.21.12.05 passed by the Commissioner(Appeals), Jaipur)**

M/s. A.K.Spintex Ltd.

Appellant

Versus

CCE, Jaipur

Respondent

Appearance

Ms. Asmita Naik, Adv. For Appellant

Sh. Vijay Kumar, DR for Respondent

Coram: Hon'ble Mr. D.N.PANDA, JUDICIAL MEMBER
Hon'ble Mr. RAKESH KUMAR, MEMBER (TECHNICAL)

Date of decision: 15.9.09
FINAL Order No. 721/09-EX

Per D.N.Panda:

Ld. Counsel Shri Asmita Naik submits that they have received the brief without Vakalatnama. The matter is related to the year 2006. For no appearance by the appellant it appears that the appellant is not interested to pursue the appeal remedy nor also there is any adjournment application. We dismiss the appeal for non-prosecution.

Order dictated in the open Court.

(D.N.Panda)
Member Judicial

(Rakesh Kumar)
Member Technical

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